

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 699/2016

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(MR. VIJAY HANSARIA, SR. ADVOCATE IS AMICUS CURIAE.

IA No. 142097/2022 - APPLICATION FOR PERMISSION IA No. 73459/2019 - APPROPRIATE ORDERS/DIRECTIONS IA No. 8016/2022 - APPROPRIATE ORDERS/DIRECTIONS IA No. 107427/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 39027/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No.108743/2021 - CLARIFICATION/DIRECTION IA No. 55244/2022 - CLARIFICATION/DIRECTION IA No. 54637/2017 - CLARIFICATION/DIRECTION IA No. 156548/2022 - CLARIFICATION/DIRECTION IA No. 81287/2018 - CLARIFICATION/DIRECTION IA No. 2029/2020 - CLARIFICATION/DIRECTION IA No. 143394/2021 - CLARIFICATION/DIRECTION IA No. 56934/2023 - CLARIFICATION/DIRECTION IA No. 136819/2017 - CLARIFICATION/DIRECTION IA No. 126476/2021 - CLARIFICATION/DIRECTION IA No.54552/2017 - DIRECTIONS IA No. 97487/2022 - EXEMPTION FROM FILING AFFIDAVIT IA No. 103522/2019 - EXEMPTION FROM FILING O.T. IA No. 55246/2022 - EXEMPTION FROM FILING O.T. IA No. 168881/2022 - EXEMPTION FROM FILING O.T. IA No. 107431/2018 - EXEMPTION FROM FILING O.T. IA No. 101624/2021 - EXEMPTION FROM FILING O.T. IA No.149485/2021 - EXEMPTION FROM FILING O.T. IA No. 146933/2018 - EXEMPTION FROM FILING O.T. IA No. 130543/2018 - EXEMPTION FROM FILING O.T. IA No. 91514/2022 - EXEMPTION FROM FILING O.T. IA No.204637/2022 - INTERVENTION APPLICATION IA No. 127368/2018 - INTERVENTION APPLICATION IA No. 2083/2019 - INTERVENTION APPLICATION IA No. 81286/2018 - INTERVENTION APPLICATION IA No. 2027/2020 - INTERVENTION APPLICATION IA No. 58124/2017 - INTERVENTION/IMPLEADMENT IA No. 57812/2017 - INTERVENTION/IMPLEADMENT IA No. 108742/2021 - INTERVENTION/IMPLEADMENT IA No.127023/2018 - INTERVENTION/IMPLEADMENT IA No. 55243/2022 - INTERVENTION/IMPLEADMENT IA No. 156559/2022 - INTERVENTION/IMPLEADMENT IA No. 127553/2020 - INTERVENTION/IMPLEADMENT IA No.7992/2022 - INTERVENTION/IMPLEADMENT IA No. 156545/2022 - INTERVENTION/IMPLEADMENT IA No. 20037/2023 - INTERVENTION/IMPLEADMENT IA No. 2085/2019 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 98425/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/

FACTS/ANNEXURES IA No. 105809/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 72938/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 130542/2018 - STAY APPLICATION)

Date : 21-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 I A No 56934 of 2023 instituted by the High Court of Madhya Pradesh is allowed.
- 2 The Amicus Curiae has circulated his 17th report dated 17 November 2022.

- 3 Counsel appearing on behalf of the High Courts shall respond to the report and place their submissions on the suggestions which have been made by the Amicus Curiae on the next date of listing
- 4 List the Writ Petition on 18 April 2023.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR